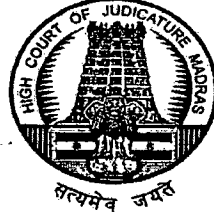


R.O.C.No. 51953-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 148 / 2019

The Government, in in G.O.Ms.No.202, Home(Cts.II) Department, dated 10.03.2017, have issued orders sanctioning the constitution of Fast Track Court at Magisterial Level for trial of cases under Negotiable Instruments Act, 1881 at Saidapet in Chennai District, in the cadre of Civil Judge.

Thiru. R.Velraj, Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level for trial of cases under Negotiable Instruments Act, 1881 at Saidapet, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:09.07.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL